

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.05.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) Merger Amalgamation/20/2021
NAME OF THE COMPANY	GYD Health Pvt Ltd (Transferor Co.) & GYD Diagnostics and Reference Laboratories Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

This is the second motion Petition seeking approval of the Scheme, seeking to order notices to statutory authorities and paper publication.

Learned counsel for the Petitioner appeared. He is directed to publish the next date of hearing in Business Standard (English) and Nava Telangana (Telugu) Newspapers dailies respectively both published from Hyderabad at least ten days before the next date of hearing. Petitioner is also directed to issue notice to Statutory Authorities viz., RD, RoC, OL and Income Tax.

Matter stands adjourned for further consideration to 18.06.2021



MEMBER TECHNICAL



MEMBER JUDICIAL